

Government of India
Ministry of Finance
Department of Financial Services

LOK SABHA
Unstarred Question No. †6570
To be answered on Friday, April 6, 2018/Chaitra 16, 1940 (Saka)
Loan Waiver of Farmers

†6570. SHRIMATI NEELAM SONKER:

Will the Minister of FINANCE be pleased to state:

- (a) the role of the banks in loan waiver;
- (b) whether some States/UTs have waived off farmer loans completely;
- (c) if so, the details thereof, State/UTwise; and
- (d) whether banks have been compensated by the Government or by respective States/UTs after announcement of loan waivers and if so, the details thereof?.

Answer

The Minister of State in the Ministry of Finance
(Shri Shiv Pratap Shukla)

(a) to (d): The details of States/UTs, which announced schemes regarding waiver of agricultural Loans, as reported by National Bank for Agriculture and Rural Development (NABARD), are given as under:

SN	Name of State	Details
1	Tamil Nadu	Government of Tamil Nadu, vide Government Order (GO) dated 23 May 2016, announced a loan waiver scheme for Small & Marginal Farmers.
2	Maharashtra	The Maharashtra Government announced Debt waiver for farmers vide Government Resolution dated 28.06.2017.
3	Karnataka	The Government of Karnataka announced loan waiver scheme vide GO dated 23 June 2017.
4	Andhra Pradesh	Andhra Pradesh Government announced Waiver of Agriculture crop loan to farmers vide GO dated 02.08.2014.
5	Uttar Pradesh	Uttar Pradesh Government issued scheme guidelines relating to redemption of crop loan debt of Small and Marginal Farmers vide letter dated 24 June 2017.
6	Jammu Kashmir	Jammu & Kashmir Government declared Debt Waiver scheme vide GO dated 23-01-2017.
7	Telangana	The Telangana Government announced Debt waiver for farmers vide GO dated 13.08.2014.
8	Punjab	Punjab Government announced Debt waiver vide Notification dated 17 th October 2017.
9	Chattisgarh	Chattisgarh Government announced Debt relief / waiver vide Notification dated 26 th December 2015.

The Banks implement the loan waiver schemes as per the operational guidelines issued by the concerned State Government.

As informed by NABARD, details of compensation received by banks from the respective State/UTs after announcement of loan waivers, are not centrally maintained.